

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: December 02, 2016

No. 1622 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 469/II-4-2016-15(1)/2001 dated 30.11.2016, Sri **Pankaj Kumar Singh**, Additional District & Sessions Judge, Agra is appointed/ posted as Registrar, State Consumer Dispute Redressal Commission, Lucknow.

No. 1623 / Admin. (Services)/2016

Sri **Babu Ram**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge/ Special Judge, Lakhimpur Kheri vice Sri Ramayan Sharma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lakhimpur Kheri against the special court created for trying cases under the said Act.

No. 1624 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 488/II-4-2016-3(5)/91 T.C. dated 30.11.2016, Sri **Ramayan Sharma**, Special Judge/ Additional District & Sessions Judge, Lakhimpur Kheri is appointed/ posted as Secretary, U.P. State Law Commission, Lucknow.

No. 1625 / Admin. (Services)/2016

Sri **Abhimanyu**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Dinesh Chand.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 1626 / Admin. (Services)/2016

Sri **Dinesh Chand**, Special Judge/ Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1627 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 489/II-4-2016-3(2)/98 dated 01.12.2016, Sri **Surendra Kumar Singh-I**, Additional District & Sessions Judge, Muzaffarnagar is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bench-I, Ghaziabad.

No. 1628 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 476/II-4-2016-15(10)/94 dated 28.11.2016, Sri **Rakesh Kumar-III**, Additional District & Sessions Judge, Varanasi is appointed/ posted as Secretary, Office of Lok Ayukta, Uttar Pradesh, Lucknow.

No. 1629 / Admin. (Services)/2016

Smt. **Machala Agarwal**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Kunal Vepa.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

No. 1630 / Admin. (Services)/2016

Sri **Kunal Vepa**, Special Judge/ Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 1631 / Admin. (Services)/2016

Sri **Ram Kishore Shukla**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Satya Prakash Tripathi.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghaziabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1632 / Admin. (Services)/2016

Sri **Satya Prakash Tripathi**, Special Judge/ Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge Ghaziabad.

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
I/c REGISTRAR GENERAL

No. 639/ Admin. (Services)/2016, Dated: Allahabad: December 02, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Hon'ble Lok Ayukta, Uttar Pradesh, Lucknow.
3. The Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
4. The Pramukh Sachiv, Vigilance Department, Uttar Pradesh Shasan, Lucknow.
5. The Chairman, Commercial Tax Tribunal, Lucknow.
6. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
7. The Pramukh Sachiv, Kar Evam Nibandhan, Uttar Pradesh Shasan, Lucknow.
8. The Chairman, Commercial Tax Tribunal, Lucknow.
9. The Chairman, U.P. State Consumer Dispute Redressal Commission, Lucknow.
10. The Secretary, Uttar Pradesh State Law Commission, Lucknow.
11. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
12. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
13. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
14. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

15. S/ Sri
- i Pankaj Kumar Singh, Additional District & Sessions Judge, Agra
 - ii Ramayan Sharma, Special Judge/ Additional District & Sessions Judge, Lakhimpur Kheri.
 - iii Surendra Kumar Singh-I, Additional District & Sessions Judge, Muzaffarnagar
 - iv Sri Rakesh Kumar-III, Additional District & Sessions Judge, Varanasi

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

16. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
17. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
18. The Registrar (Judicial) (Budget), High Court, Allahabad.
19. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
20. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
21. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
22. The Deputy Registrar (G), High Court, Allahabad.
23. The Deputy Registrar (Budget), High Court, Allahabad.
24. The Deputy Registrar (Admin.), High Court, Allahabad
25. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
26. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
27. The Section Officer (Admin. C Section), High Court, Allahabad.
28. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
29. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
30. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**